# GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA STARRED OUESTION NO 194

## UNSTARRED QUESTION NO.1942 ANSWERED ON 28.07.2022

### IMPLEMENTATION OF SAUBHAGYA IN GUJARAT AND MAHARASHTRA

### †1942. SHRI JASWANT SINGH BHABHOR:

Will the Minister of POWER be pleased to state:

- (a) the number of Gram Sabha/Places where workhas been completed and ongoing/pending under the Pradhan Mantri Sahaj Bijli Har Ghar Yojana Saubhagya in Dahod and Parbhani districts of Gujarat and Maharashtra respectively; and
- (b) the quantum of funds sanctioned, released and spent during the last three years and the current year for the said purpose along with names of agencies which have been assigned the works in the said districts?

#### ANSWER

#### THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b): The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017, since now closed, with the objective of achieving universal household electrification, by providing electricity connections to all unelectrified households in rural areas and all poor households in urban areas in the country. Under the scheme, as on 31.3.2019, Maharashtra had reported 100% electrification of all the willing un-electrified households in both urban and rural areas including in Parbhani district. In Parbhani district, under the scheme, electricity service connections were given to 8384 households (8006-rural and 378-urban) covering 466 villages and 7 towns. The State Government of Gujarat had reported that most of the houses were already electrified in the State of Gujarat before the launch of Saubhagya Scheme, hence, Gujarat had not participated in Saubhagya.

There was no upfront allocation of funds for any State/District under Saubhagya which has now been closed on 31.3.2022. Funds were released for sanctioned projects in instalments based on the reported utilization of the funds released in the previous instalments and fulfilment of stipulated conditions. Year-wise details of funds disbursed and utilized during the last three years under Saubhagya in Maharashtra including the Parbhani District are as under:

(Rs. in Crore)

Scheme	Sanctioned		Gol grant released Utilization			
	Amount	2019-20	2020-21	2021-22	Total	
Saubhagya	405.90	43.40	-	19.10	62.47	100%

Electrification works under Saubhagya scheme in Parbhani district were implemented by Maharashtra State Electricity Distribution Company Limited (MSEDCL). Details of Agencies, which were assigned the works in Parbhani district of Maharashtra are at Annexure.

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# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1942 ANSWERED IN THE LOK SABHA ON 28.02.2022

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Agency details of State of Maharashtra			
Sr. No.	Name of Agency		
1	Vedika Electricals, Aurangabad		
2	Mardeshwar Electricals, Parbhani		
3	Rachana Electricals, Parbhani		
4	Maharaja Electricals, Parbhani		
5	V. B. Tech. Infra, Parbhani		
6	Radhika Multiservices, Parbhani		
7	Indrayanidevi Multiservices, Parbhani		
8	Lokraja Multiservices, Parbhani		
9	Tulsi Electroinfra, Jintur		
10	Yogesh Electricals, Parbhani		
11	Imerila Construction, Parbhani		
12	Ratneshwar Electricals, Parbhani		
13	B G Deshmukh Electricals, Parbhani		

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